

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**Contempt Petition No. 180/00049/2018
in
Original Application No.180/00514/2016**

Tuesday, this the 30th day of October, 2018

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

V.V. Raman,
Aged 56 years, S/o. V.C. Velayudhan,
Superintendent of Post Offices, (PS Group B)
Lakshadweep Division, (on Ad-hoc Promotion),
Head Post Office Complex, Kochi – 682 011,
permanent resident of Valiyaveettil House,
Cheroor P.O., Thrissur – 680 008. **Petitioner**

(By Advocate – Mr. Shafik M.A.)

V e r s u s

- 1 Sri. A.M. Nanda,
Age not known, Fathers Name not known
to Petitioner, Director General, Department of Posts,
Ministry of Communications & IT,
Dak Bhavan, Sansad Marg, New Delhi – 110 001.
- 2 Ms. Achla Bhatnagar,
Age not known, Fathers name not known to
the Petitioner, Member (Personnel)
Postal Services Board, Department of Posts,
New Delhi – 110 001.
- 3 Mrs. Sarada Sampath,
Age not known, Fathers Name not known
to the petitioner, Chief Postmaster General,
Kerala Circle, Trivandrum – 695 033. **Respondents**

(By Advocate – Mr. P.R. Sreejith, ACGSC)

This Contempt Petition having been heard on 30.10.2018, the Tribunal
on the same day delivered the following:

O R D E R (Oral)

Per: Mr. E.K. Bharat Bhushan, Administrative Member

Heard both sides.

In view of the compliance report filed and annexed affidavit, the C.P. is closed. Notices stand discharged. No order as to costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(Mr. E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures of the Petitioner

Annexure P-1 - True copy of the order dated 03.04.2018 of this Hon'ble Tribunal Original Application No. 180/514/2016.

Annexure P-2 - True copy of the Representation dated 17.04.2018 submitted by the petitioner before the 1st Respondent.

Annexure P-3 - True copy of the Representation dated 17.04.2018 submitted by the petitioner before the 3rd Respondent.

List of Annexures of the Respondents

Annexure R-1 - A true copy of Memo No. ST/63-4/2017 dated 03.08.2018 issued by the Postmaster General, Central Region, Kochi.

Annexure R-2 - A true copy of Charge report dated 07.08.2018, taking over charge by the petitioner.

Annexure R-3 - A true copy of Pay/Leave entitlement slip dated 30.08.2018 issued by the Director of Accounts (Postal), Kerala.

Annexure R-4 - True copy of Memo No. 191/Admn.II/GE/PF-606 dated 27.09.2018 of Director of Accounts (Postal), Kerala Circle, Thiruvananthapuram.

Annexure R-5 - True copy of the order No. 4-7(MACPS)/2009-PCC dated 18.09.2009.
